

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3761
ANSWERED ON:23.12.2004
RE-EMPLOYMENT IN RAILWAY PSUs
Kaswan Shri Ram Singh;Mohite Shri Subodh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether some Railway Public Sector Undertakings have been permitted to re-employ/re-engage retired officers and staff upto the age of 65 years;
- (b) if so, the details of the guidelines issued in this regard;
- (c) the details of staff re-employed/re-engaged as consultant/advisor in Railway Public Sector Undertakings; and
- (d) the steps taken by the Government to provide jobs to unemployed youths instead of giving jobs to retired employees?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) to (d) : A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 3761 BY S/SHRI RAM SINGH KASWAN AND SUBODH MOHITE TO BE ANSWERED IN LOK SABHA ON 23.12.04 ON RE-EMPLOYMENT IN RAILWAY PSUs.

(a) : Yes, Sir.

(b): As per the guidelines, reemployment of superannuated officials is permitted in exceptional cases where specific expertise and experience are not readily or adequately available. Non- technical/ non-professional employees are not permitted to be re-employed. Re-employment is permitted in cases where a project is in midstream and withdrawal of the expert who is retiring will adversely affect the completion of the project. Care is also taken by Public Sector Units (PSUs) that only officers having sufficient time before retirement are posted on new projects so that necessity for re-employment for completion of the project does not arise. Re-employment by PSUs can be with the approval of Board of the Directors of Public Sector Units (PSUs).

Retired personnel can be engaged only on specific assignment as consultant/advisors. Engagement of consultant should be need based for specific assignment and for specific duration. Consultants are not allowed to take regular work of the Companies. Consultant cannot undertake any work which involves entering into financial commitments for exercising powers or matter which are likely to bind the Company. Consultant is to be drawn from a panel approved by Board of Directors of the Company. Only persons who are clear from vigilance angle can be engaged as consultants/advisors.

(c): There are nine Public Sector Units (PSUs) namely Rail India Technical Economic Services (RITES), IRCON International Limited (IRCON), Container Corporation Limited (CONCOR), Mumbai Rail Vikas Limited (MRVC), Railtel Corporation Limited (RCIL), Indian Railway Catering & Tourism Corporation Limited (IRCTC), Rail Vikas Nigam Limited (RVNL), Konkan Railway Corporation Limited (KRCL) and Indian Railway Finance Corporation Limited (IRFC) under the Ministry of Railways. The details of staff re- employed/re-engaged as consultant /advisor in these Public Sector Units is as under.

NAME OF PSUs	RE-EMPLOYED	RE-ENGAGED	TOTAL
RITES	24	167	191
IRCON	1	7	8
CONCOR	-	119	119
MRVC	-	15	15
RCIL	-	28	28
IRCTC	-	43	43
RVNL	-	7	7
KRCL	-	20	20
IRFC	-	-	Nil

(d): Retired employees are being engaged in exceptional cases where the job requirement demands so and these employments are for a short duration. These requirements can not be met with by giving jobs to un-employed youths.